

Fourteenth Loksabha

**Session : 9**

**Date : 08-12-2006**

**Participants :** [Nayak Smt. Archana](#)

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Title: Introduction of Ban on Bogus Advertisements Bill, 2006.

SHRIMATI ARCHANA NAYAK (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill to put a ban on bogus advertisements and publicity of products and services and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

“That leave be granted to introduce a Bill to put a ban on bogus advertisements and publicity of products and services and for matters connected therewith or incidental thereto”

*The motion was adopted.*

SHRIMATI ARCHANA NAYAK : Sir, I introduce the Bill.

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\* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 8.12.2006